

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

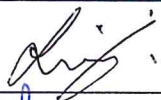
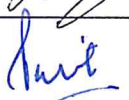
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 49/9/HDB/2018
NAME OF THE COMPANY	Srikanth Energy Private Limited
NAME OF THE PETITIONER(S)	Inox Wind Limited
NAME OF THE RESPONDENT(S)	Srikanth Energy Private Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

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Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A.S. Prashanth (Dhin & Dhin Associates)	Adv.	9000157242	
Pulkit (CINDIA International Jurists)	Adv.	9999989029	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri A.S. Prashanth and Shri Pulkit, Learned counsels for the Petitioner.

The Ld. Counsel for the Petitioner is permitted to take personal notice to the Respondent and is directed to file proof of service to the party on the next date of hearing. Post the case on 11.03.2018.



Member (T)



Member (J)